

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

(IB) 434 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.10.2017**

**NAME OF THE COMPANY: M/s Asis Plywood Ltd.**

**SECTION OF THE COMPANIES ACT: 10 of IBC, 2016**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Rajesh Bohra, Mr. Aditya Narayan and Mr. Tanmay Jain, Advocates		
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	For the Respondent (s)	: None		
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**ORDER**

Notice to the secured creditors i.e. State Bank of India and Jan Kalyan Sahakari Bank Limited returnable on 2<sup>nd</sup> November, 2017. Dasti as well.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**